

## Annexure - 3

Name of the Corporate Debtor : NCS Sugars Limited  
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)  
List of Creditors as on : January 31, 2023

## List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

| Sl. No.      | Name of Creditor  | Details of Claims Received |                        | Details of Claims Admitted |                 |                                     |                             |                        |                       | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|--------------|---|----------------------------|------------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
|              |   | Date of Receipt            | Amount Claimed         | Amount of Claim Admitted   | Nature of Claim | Amount covered by security interest | Amount covered by Guarantee | Whether Related Party? | % voting share in CoC |                            |  |                              |                                    |  |
| 1            | Alchemist ARC Limited*  | 13-07-2022                 | 5,17,49,37,339         | 5,17,49,37,339             | Financial Debt  | 5,17,49,37,339                      | 5,17,49,37,339              | No                     | 47.00%                | -                          | -  | -                            | -                                  |  |
| 2            | Indian Overseas Bank*   | 14-07-2022                 | 35,23,13,727           | 35,23,13,727               | Financial Debt  | 35,23,13,727                        | -                           | No                     | 3.20%                 | -                          | -  | -                            | -                                  |  |
| 3            | PEC Limited   | 13-07-2022                 | 1,71,80,00,145         | -                          | Financial Debt  | -                                   | -                           | No                     | -                     | -                          | -  | 1,71,80,00,145               | -                                  | The claim filed by PEC Limited has been filed in its capacity as a "Financial Creditor". On a review of the proof of claim along with the documents appended thereto, the claim emanates out of a contract, which appears to be operational in nature. Hence, the claimant was requested to file claim as an operational creditor. |
| 4            | Punjab National Bank*   | 12-07-2022                 | 4,91,27,99,872         | 4,91,27,99,872             | Financial Debt  | 4,91,27,99,872                      | 4,91,27,99,872              | No                     | 44.62%                | -                          | -  | -                            | -                                  |  |
| 5            | IFCI Limited<br>(Acting as Agent of Govt. of India for Sugar Development Fund)* | 26-07-2022                 | 49,57,78,652           | 49,57,78,652               | Financial Debt  | -                                   | -                           | No                     | 4.50%                 | -                          | -  | -                            | -                                  |  |
| <b>Total</b> |   |                            | <b>12,65,38,29,735</b> | <b>10,93,58,29,590</b>     |                 | <b>10,44,00,50,938</b>              | <b>10,08,77,37,211</b>      |                        | <b>99.32%</b>         | -                          | -  | <b>1,71,80,00,145</b>        | -                                  |  |

\* On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.